

defaulting SEBs and State Governments at the highest level. The Government of India arranged the recovery of past dues of NTPC through central appropriation.

In so far as the recovery of current dues is concerned, State Governments/SEBs are pursued to open/enhance power supply is being regulated commensurate with the payments. All these measures have resulted in better realisation of arrears.

STATEMENT

Outstanding dues of National Thermal Power Corporation as on 31.5.1996

(Rs. Lacs)

State Electricity Boards (SEBs)/ Electricity Departments	Outstanding as on date	Surcharge billed	Total Outstandings
1	2	3	4
A. NORTHERN REGION			
Uttar Pradesh SEB	71232	26825	98057
Rajasthan SEB	21615	15714	37329
Delhi Electric Supply Undertaking	49618	10450	60068
Punjab SEB	1819	322	2141
Haryana SEB	19203	12739	31942
Himachal Pradesh SEB	749	941	1690
Jammu & Kashmir	25692	6386	32078
Union Territory of Chandigarh	672	0	672
Powergrid	339	23	362
Total	190939	73400	26339
B. WESTERN REGION			
Madhya Pradesh EB	21095	17741	38835
Maharashtra SEB	18178	7975	26153
Gujarat EB	10388	6450	16838
Goa	241	35	276
Dadra & Nagar Haveli	140	0	140
Daman & Diu	267	2	269
Powergrid	129	27	156
Total	50438	32230	82668
C. SOUTHERN REGION			
Andhra Pradesh SEB	8241	5058	13299
Karnataka EB	3827	3299	7126
Tamil Nadu EB	3388	5607	8995
Kerala SEB	558	2199	2757

1	2	3	4
Goa	170	66	237
Pondicherry	12	2	14
Total	16196	16231	32427
D. EASTERN REGION			
West Bengal SEB	11779	5586	17365
Bihar SEB	17679	23547	41226
Gridco (Orissa)	17717	1313	19030
Damodar Vally Corpn.	5234	8889	14123
Sikkim	258	48	306
Total	52667	39383	92050
Total (A+B+C+D)	310240	161244	471484

Usage of Hindi in States

24. SHRI RAM TAHAL CHOUDHARY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some States have imposed restriction on the use of Hindi in their State offices and educational institutions;

(b) if so, the details thereof; and

(c) the reaction of the Union Government thereto?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : (a) The Government has no such information.

(b) and (c). Question does not arise.

Power Crisis

25. SHRI L. RAMANA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware of the acute power crisis in some States particularly Andhra Pradesh, Bihar, Kerala, Karnataka and Tamilnadu;

(b) if so, the details thereof;

(c) whether some new power projects are being undertaken to ensure proper power supply in the States;

(d) if so, the details thereof; and

(e) the time by which the projects are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR S. VENUGOPALACHARI) : (a) and (b). The details of the power supply position in various States/Union Territories of the country during the period April to

May, 1996 are enclosed at Statement-I. It will be seen that Andhra Pradesh, Bihar, Kerala, Karnataka and Tamil Nadu faced energy shortages of about 24%, 28%, 26%, 30% and 16% respectively.

(c) Yes, Sir.

(d) and (e). The details are given in the enclosed Statement-II.

STATEMENT-I

Actual Power Supply Position

(All figures in MU Net)

Region/ State/ System	April '96-May-96			
	Require- ment	Availa- bility	Shortage	%
1	2	3	4	5
Northern Region				
Chandigarh	152	152	0	0.0
Delhi	2355	2294	61	2.6
Haryana	2255	2213	42	1.9
H.P.	346	346	0	0.0
J & K	743	550	193	26.0
Punjab	3575	3548	27	0.8
Rajasthan	3180	3099	81	2.5
U.P.	6930	5930	1000	14.4
N.R.	19536	18132	1404	7.2
Western Region				
Gujarat	6700	6123	577	8.6
M.P.	5350	4871	479	9.0
Maharashtra	10100	9753	347	3.4
Goa	218	218	0	0.00
W.R.	22368	20965	1403	6.3
Southern Region				
A.P.	6595	4997	1598	24.2
Karnataka	4185	2948	1237	29.6
Kerala	1800	1331	469	26.1
Tamil Nadu	6105	5114	991	16.2
S.R.	18685	14390	4295	23.0
Eastern Region				
Bihar	1580	1140	440	27.8
D.V.C.	1300	1279	21	1.6
Orissa	1700	1656	44	2.6
West Bengal	2575	2535	40	1.6
E.R.	7155	6610	545	7.6
North-Eastern				
Arunachal Pradesh	29.1	14.4	14.7	50.0

1	2	3	4	5
Assam	464.6	411.3	53.3	11.5
Manipur	57.6	53.7	3.9	6.8
Meghalaya	54.0	54.0	0.0	0.0
Mizoram	28.5	22.6	5.9	20.7
Nagaland	30.8	22.4	8.4	27.3
Tripura	73.4	55.6	17.8	24.3
N.R.	738.0	634.0	104.0	14.1
Total	68482	60731	7751	11.3

STATEMENT-II

The Following Schemes have been cleared appraised by C.E.A. for capacity addition

Andhra Pradesh

1. Jagurupadu Thermal 216 MW
2. Priyadarshini Jurab Hydro 221.4 MW
3. Godavari CGGT Thermal 208 MW
4. Nagarjuna Tail Pond Dam Hydro 50 MW

Karnataka

1. Sarapadi Hydro 90 MW
2. Raichur Stage III Thermal 420 MW
3. Torangaallu Thermal 260 MW
4. Mangalore TPS Thermal 1000 MW

Kerala

1. Adirapally HEP Hydro 160 MW
2. Kayamkulam

Tamil Nadu

1. Lignite Based TPS Thermal 250 MW
2. Pillaiperuma nallur Thermal 330.5 MW
3. North Madras St. II Thermal 1000 MW

Bihar

1. Nil

Subject to the availability of key inputs, including funds, these projects can be commissioned during the 9th and 10th Plan period.

Cases Registered by CBI

26. SHRI R.L.P. VERMA : Will the PRIME MINISTER be pleased to state :

(a) whether the C.B.I. was directed by Delhi High Court to register a regular case on the basis of a complaint alleging bribing of Members of Parliament for the survival of the Government of that time;

(b) whether the C.B.I. registered a regular case and filed fresh F.I.Rs;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?